

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3048  
ANSWERED ON:11.12.2014  
REGISTRATION OF BIRTHS AND DEATHS BILL  
Chaudhary Shri Babulal;Roy Prof. Saugata

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to re-introduce the Registration of Births and Deaths (Amendment) Bill, 2012;
- (b) if so, the details and the present status thereof;
- (c) the salient features of the proposed amendment in the said Bill;
- (d) whether the Government proposes amendment in marriage law to it women friendly; and
- (e) if so, the details thereof and if not, the other steps taken/being taken in the regard?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI D. V. SADANANDA GOWDA)

(a)to(c): Yes Madam. The proposal to re-introduce the Registration of Births and Deaths (Amendment) Bill, 2014 to provide for compulsory registration of marriages irrespective of religious denominations of the parties is under consideration.

(d)to(e): Yes Madam. The proposal to amend the Marriage Laws is being examined by the Government.